

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

102. C.P. (IB)/742(MB)2024

IN THE MATTER OF

Dr. Ambarish Balkrishna Darak

U/s 94(1) of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 10.10.2024

CORAM:

MS. REETA KOHLI,
MEMBER (J)

MS. MADHU SINHA,
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Petitioner: Adv. Chinmay Page (VC)

For the Respondent:

ORDER

Ld. Counsel for the Petitioner prays for a short adjournment. Allowed as prayed for.
Adjourned to **29.10.2024.**

Sd/-
MADHU SINHA
Member(Technical)

Sd/-
REETA KOHLI
Member(Judicial)

/Ziyaul/